

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1395
ANSWERED ON 15.12.2022

IMPLEMENTATION OF PM-KUSUM

1395. SHRI SUDHAKAR TUKARAM SHRANGARE
SHRI DILIP SAIKIA
SHRI ARUN SAO
SHRI SUNIL KUMAR SINGH
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the salient features and objectives of Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM);
- (b) the quantum of funds allocated, released and utilized during the last three years and the current year, year and State/UT-wise;
- (c) the targets set and achievements made in respect of installation of stand alone solar agriculture pumps under PM-KUSUM during the said period, year and State/UT-wise;
- (d) the details of the reasons for slow pace of implementation of PM-KUSUM; and
- (e) the fresh steps taken by the Government for proper implementation of PM-KUSUM?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The main objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) include de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution. The Scheme has three components targeted to achieve solar power capacity addition of 30.8 GW by 31.3.2026 with total central financial support of Rs. 34422 Cr. Other salient features of the Scheme are given at **Annexure-I**.

(b) State wise funds are not allocated under PM-KUSUM, as it is a demand driven scheme. Further, the funds are released to States/UTs on achieving certain milestones. The state-wise and year-wise details of the funds released under the Scheme during the last three years and the current year are placed at **Annexure-II**.

(c) PM-KUSUM is a demand driven scheme and therefore state-wise targets have not been set under the scheme. The capacities are allocated based on demand received from the states/ UTs. State/UT-wise standalone solar pumps allocated and installations achieved during the last three years and the current year are placed at **Annexure-III**.

(d) Availability of low-cost financing for farmers and state share of funds is a major challenge in implementation of the PM-KUSUM Scheme. In addition, the pace of implementation was significantly affected due to the COVID-19 pandemic during 2020-21 and 2021-22.

(e) The steps taken by Ministry for proper implementation of the Scheme are placed at **Annexure-IV**.

**Annexure-I referred to in reply to part (a) of lok sabha unstarred question No. 1395 for
15.12.2022**

Other salient features of PM- KUSUM Scheme

Targets/Conditions	Financial Assistance available
<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme</p> <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.</p> <p>Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p>Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation.</p> <p>The beneficiaries under Component-B and Component-C could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster Based Irrigation Systems.</p>	<p>Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW.</p> <p>For Component-B and individual pump solarisation under Component-C: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, is provided. In addition, the respective state/UT has to provide atleast 30% financial support. Balance cost is to be contributed by beneficiary.</p> <p>For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.</p>

Annexure-II referred in reply to part (b) of the Lok Sabha Unstarred Question No. 1395 to be answered on 15.12.2022

State-wise and year-wise funds released under the PM-KUSUM Scheme

(Amount in Rs. Crore)

S. No.	States/UTs	2019-20	2020-21	2021-22	2022-23 (till 30.11.2022)	Total
1.	Arunachal Pradesh	0	0	0	0.15	0.15
2.	Gujarat	0	3.95	0	0	3.95
3.	Haryana	0	51.33	161.12	38.46	250.91
4.	Himachal Pradesh	0	2.8	0	5.77	8.57
5.	Jammu & Kashmir	0	0	0	15.45	15.45
6.	Jharkhand	0	16.05	0	0	16.05
7.	Karnataka	0	1.26	0	0	1.26
8.	Madhya Pradesh	71.07	0	0	0	71.07
9.	Maharashtra	0	0	9.6	151.76	161.36
10.	Manipur	0	0.36	0	0	0.36
11.	Meghalaya	0	0.28	0	0	0.28
12.	Odisha	0	0.77	0	0	0.77
13.	Punjab	0	8.28	23.7	27.99	59.97
14.	Rajasthan	68.98	52.06	153.49	190.98	465.51
15.	Tamil Nadu	11.21	0	20.3	0	31.51
16.	Tripura	0	3.96	7.36	0	11.32
17.	Uttarakhand	0	0	0	3.31	3.31
18.	Uttar Pradesh	0	15.34	13.73	35.79	64.86
19.	Others	0	0	16.75	0	16.75
Total		151.26	156.43	406.04	469.66	1183.39

Annexure-III referred in reply to part (c) of the Lok Sabha Unstarred Question No. 1395 to be answered on 15.12.2022

State/UT-wise standalone solar pumps allocated and installed under PM-KUSUM Scheme during last three years and current year till 30.11.2022*

S.no.	State/UT	Pumps allocated (Nos.)	Pumps Installed (Nos.)			
			2020-21	2021-22	2022-23 (till 30.11.22)	Total
1	Arunachal Pradesh	200	0	0	0	0
2	Assam	5000	0	0	0	0
3	Chhattisgarh	25000	0	0	0	0
4	Goa	200	0	0	0	0
5	Gujarat	8082	93	366	810	1269
6	Haryana	197655	8166	23798	7379	39343
7	Himachal Pradesh	1180	40	185	250	475
8	Jammu & Kashmir	5000	0	103	359	462
9	Jharkhand	16717	381	6336	2205	8922
10	Karnataka	10314	76	238	0	314
11	Kerala	100	0	0	0	0
12	Ladakh	1600	0	0	0	0
13	Madhya Pradesh	57000	7234	0	0	7234
14	Maharashtra	200000	0	2426	27436	29862
15	Manipur	150	0	28	0	28
16	Meghalaya	235	0	35	0	35
17	Mizoram	1700	0	0	0	0
18	Nagaland	65	0	0	0	0
19	Odisha	5741	110	647	381	1138
20	Punjab	63000	1107	5390	5473	11970
21	Rajasthan	158884	3514	18929	30178	52621
22	Tamil Nadu	6200	988	199	1223	2410
23	Telangana	400	0	0	0	0
24	Tripura	4021	63	358	753	1174
25	Uttar Pradesh	36842	2959	3883	0	11389
26	Uttarakhand	1838	0	0	307	307
	Total	807124	24731	62921	76754	168953

* No installation of pumps reported during 2019-20

Annexure-IV referred in reply to part (e) of the Lok Sabha Unstarred Question No. 1395 to be answered on 15.12.2022

Steps taken by Ministry for proper implementation of the PM-KUSUM Scheme inter-alia include:

- PM-KUSUM Scheme has been extended till 31.03.2026.
- Central Financial Assistance (CFA) available for pump capacity up to 15 HP (increased from 7.5 HP) to the individual farmers in the North-eastern States, UTs of Jammu & Kashmir and Ladakh, States of Uttarakhand and Himachal Pradesh and Island UTs of Andaman & Nicobar and Lakshadweep, and for each farmer in the cluster/ community irrigation projects in high water table areas in all the States/ UTs.
- Meeting with Banks/FIs for availability of low cost financing to farmers.
- State level tender allowed for procurement of standalone solar pumps
- Time period extended for implementation to 24 months from the date of initial sanction.
- Requirement of performance bank guarantees under Component-A and Component-C (Feeder Level Solarization) relaxed.
- Tender conditions have been revised to increase the installer base in order to expedite extending benefit under the Scheme.
- Solarization of pumps under the Scheme included under Agriculture Infrastructure Fund (AIF) to provide subsidized loans to farmers.
- Scheme included under Priority Sector Lending (PSL) Guidelines of the Reserve Bank of India (RBI) to enable ease of accessing finance. Further, a number of banks have issued lending guidelines for the Scheme.
- Specifications & testing procedure of the solar pumps have been revised time to time to promote quality of installations.
- Web-Portals at Central and at State levels have been developed for monitoring of Scheme.
- Creating publicity and awareness including through CPSUs.
- Toll free number provided for ease of getting information on the Scheme.
- Regular monitoring of the progress and issuance of clarifications and amendments to the scheme guidelines based on lessons learnt during implementation and feedback from stakeholders.